

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. I.A. 1029/2021

I.A. 1000/2021

In

C.P.(IB)-1798(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Samarth Lifeters Pvt. Ltd.

V/s.

DBM Geotechnics & Constructions Ltd.

Appearance

For RP : Adv. Krishnan Iyer a/w. Adv. Rahul Pillai i/b. Pragnya Legal

For applicant : Adv. Aayush Kothari i/b. U Deshpande & Co. in IA
1000/21

For Respondent : Adv. Ankita Singhania in IA 1029/21

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1029/2021

Ld. counsel for the respondent is present through VC and requested for short accommodation. One last and final opportunity is granted for final hearing; no further adjournment will be granted. List this matter on **17.05.2024**.

List IA 1000/2021 on **07.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)